

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103
Appeal- 321/252/ND/2020

IN THE MATTER OF:

Ms Printpack Private Limited
Vs.
RoC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 18.09.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Rahul, Mr. Nitin,
For the Respondent : Ms. Mitika RoC

ORDER

Mr. Rahul has appeared on behalf of appellant. None present on behalf of Income Tax Department and RoC.

Appellant is directed to serve notice upon the respondents i.e. RoC and Income Tax Department concerned by all modes and also send the same on the email id of the respondents and including the process of the bench. Affidavit of service is to be filed within one week from today.

List the case on **15.10.2020**.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)